

HIGH COURT OF CHHATTISGARH, BILASPUR

Endorsement

Endt No. 5406 /Rules/2024

Bilaspur, dated 02/04/24

Copy of Chhattisgarh Gazette dated 01/04/2024 relates to amendment in the Chhattisgarh Judicial Officers (Confidential Rolls) Regulations, 2015 be forwarded to :-

1. Joint Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
2. Private Secretary to Hon'ble Mr. Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
3. Private Secretary to Hon'ble Mr. Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
4. Private Secretary to Hon'ble Mr. Justice Sanjay S. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
5. Private Secretary to Hon'ble Mr. Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
6. Private Secretary to Hon'ble Mr. Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
7. Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
8. Private Secretary to Hon'ble Mr. Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
9. Private Secretary to Hon'ble Mr. Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
10. Private Secretary to Hon'ble Mr. Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
11. Private Secretary to Hon'ble Mr. Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
12. Private Secretary to Hon'ble Mr. Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
13. Private Secretary to Hon'ble Mr. Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
14. Private Secretary to Hon'ble Mr. Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
15. Private Secretary to Hon'ble Mr. Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
16. Private Secretary to Hon'ble Mr. Justice Arvind Kumar Verma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
17. Private Secretary to the Registrar General, High Court of Chhattisgarh, Bilaspur for information.
18. Steno to Registrar (Vigilance/ I&E/ Judicial/ S&A Cell/ Computerization) High Court of Chhattisgarh, Bilaspur, for information.
19. The Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
20. Principal Secretary, Law & Legislative Affairs Department, Government of Chhattisgarh, Mantralaya, Mahanadi Bhawan, Atal Nagar, Nava Raipur (Chhattisgarh).
21. The District & Sessions Judge, Bastar at Jagdalpur/ Bilaspur/ Durg/ Raigarh/ Raipur/ Rajnandgaon/ Dakshin Bastar at Dantewara/ Janjgir-Champa/ Dhamtari/ Korba/ Mahasamund/ Kabirdham(Kawardha)/ Uttar Bastar (Kanker) /Koriya (Baikunthpur)/ Jashpur/ Balod/ Bemetara/ Kondagaon/ Surajpur/ Sarguja at Ambikapur/ Baloda-Bazar/ Mungeli/ Balrampur at Ramanujanj for information.
22. The Principal Judge/Judge, Family Court, Bastar at Jagdalpur/ Bilaspur/ Durg/ Raigarh/ Raipur/ Rajnandgaon/ Janjgir-Champa/ Dhamtari/ Korba/ Mahasamund/ Kabirdham (Kawardha)/ Uttar Bastar (Kanker)/ Koriya (Baikunthpur)/ Jashpur/ Balod/ Bemetara/ Kondagaon/ Surajpur/ Sarguja at Ambikapur/ Baloda-Bazar/ Mungeli/ Dantewada for information.
23. Commercial Court, Sector-19, Kotara Bhantha, Naya Raipur, C.G. 492101 for information.
24. The President, Chhattisgarh State Industrial Court, Near Ghadi Chowk, Raipur with a request to circulate all the Presiding Officers of the Labour Courts for information.
25. Registrar Ministerial (S&A Cell/ C.S.J.A.), High Court of Chhattisgarh, Bilaspur for information.
26. All Joint Registrar, High Court of Chhattisgarh, Bilaspur for information.
27. Additional Registrar (Judicial/ D.E.&E/ HCLSC/ Adm.), High Court of Chhattisgarh, Bilaspur for information.
28. Officer on Special Duty-cum-Central Project Coordinator, E-Courts Mission Mode Project, High Court of Chhattisgarh for information.
29. All Additional Registrar (M), High Court of Chhattisgarh, Bilaspur for information.
30. Member Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information.
31. All Deputy Registrar, High Court of Chhattisgarh, Bilaspur for information.
32. Library, High Court of Chhattisgarh, Bilaspur for information.
33. Court Manager, High Court of Chhattisgarh, Bilaspur for information.
34. In-Charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload in the official web-site of this High Court.

(Sudhakar Kumar)
Registrar General

“बिजनेस पोस्ट के अन्तर्गत डाक शुल्क के नगद भुगतान (बिना डाक टिकट) के प्रेषण हेतु अनुमत. क्रमांक जी.2-22-छत्तीसगढ़ गजट / 38 सि. से. भिलाई. दिनांक 30-05-2001.”



पंजीयन क्रमांक
“छत्तीसगढ़/दुर्ग/09/2013-2015.”

छत्तीसगढ़ राजपत्र

(असाधारण)
प्राधिकार से प्रकाशित

क्रमांक 156]

रायपुर, सोमवार, दिनांक 1 अप्रैल 2024 — चैत्र 12, शक 1946

HIGH COURT OF CHHATTISGARH, BILASPUR

Bilaspur, the 22nd March 2024

NOTIFICATION

No. 4974/Rules/2024.- In exercise of the powers conferred under Articles 227, 233, 234 and 235 of the Constitution of India the High Court of Chhattisgarh hereby makes the following amendments in the Chhattisgarh Judicial Officers (Confidential Rolls) Regulations, 2015, which shall come into force with immediate effect :-

AMENDMENTS

1. Before proviso to Regulation 10(2), following shall be inserted :-

“10(1.1) Prior to placing the representations before the High Court for consideration, the representations be initially placed before the concerned Portfolio Judge for comments and thereafter, the representations along with the comments of the concerned Portfolio Judge, if so received, be placed before the concerned Committee for finalization.”

2. That, the following shall be inserted on the top of every page of the A.C.R. Proforma appended to the Regulation, 2015 :-

*“Name of the Judicial Officer : _____
ACR for the period : _____”*

3. In bottom of the every page of Part-I & II of A.C.R. Proforma *“Signature and seal of the Judicial Officer”* and In bottom of the every page of Part-III & IV of A.C.R. Proforma *“Signature and seal of the Reporting Authority”* shall be added.

4. In Sl. No. 06 of Part-B of Part-III of A.C.R. Proforma, the word *“Apprising”* be replaced with the word *“Appraising”*.

5. In Sl. No. 05 of Part-IV of the A.C.R. Proforma, under grading after the words *“(Outstanding/Very Good/Good/Average/Below Average)”*, the letters *“(A/-B/-C/-D/-E)”* shall be suffixed respectively.

N.I.C.

6. After Sl. No. 4.C of Schedule-I, Sl. No. 4.D shall be inserted as under :

4.D	Registrar, Commercial Court	Judge, Commercial Court (District Level), Raipur	Portfolio Judge of Distt. Raipur	Chief Justice
-----	-----------------------------------	---	-------------------------------------	---------------

7. In Sl. No.8, under column "Officer" the words "**Judicial Officers posted at Governor House**" shall be replaced with the words "**Legal Advisor, Governor's Secretariat**".

8. After Sl. No. 8 of Schedule-I, Sl. No. 8.A shall be inserted as under :

8.A	Law Officer, Governor's Secretariat,	Legal Advisor, Governor's Secretariat,	Portfolio Judge of Distt. Raipur	Chief Justice
-----	--	--	-------------------------------------	---------------

9. In Sl. No. 2 & 4, Under column 'Reporting Authority' & 'Reviewing Authority', the words "**Chairman, State Judicial Academy**" may be replaced with the words "**Chairman of the Committee to monitor the functioning of Chhattisgarh State Judicial Academy**".

10. In Sl. No. 3, Under column 'Officer', before the word '**and Registrar (Judicial)**' the words "**, Registrar (S & A)**" shall be added.

11. In Sl. No. 4.C, Under column 'Reporting Authority', the words "**Portfolio Judge**" shall be replaced with the words "**Portfolio Judge of Distt. Raipur**".

12. In Sl. No. 12, Under column 'Officer', the words "**Judicial Officers posted on deputation in District Consumer Forum**" shall be replaced with the words "**Judicial Officers posted on deputation in C.G. State Consumer Disputes Redressal Commission/District Consumer Commission**".

13. In Sl. No. 18, Under column 'Officer', the number "**16**" shall be replaced with the number "**17**".

By order of Hon'ble the High Court

Sd/-

(Balram Prasad Verma)
I/c Registrar General.